

nation. While the staff who disrupted the examination are being suitably dealt with, it was decided to hold a re-examination at the Delhi Centre alone since the innocent majority of the candidates at this centre were denied a fair chance to complete the examination.

(d) Yes. The circumstances that necessitated the re-examination in "Advanced Commercial Book-keeping" on 10-2-1969 were peculiar to the Delhi Centre and did not exist at other centres and there was, therefore, no need for a re-examination at other centres.

Combined Seniority List of A.S. Ms of Delhi and Ferozpur Divisions

6403. SHRI GADILINGANA GOWD : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the General Manager, Northern Railway, New Delhi has failed to finalize the combined seniority list of ASMs Delhi and Ferozpur Divisions for the last 10 years; if so, the reasons therefor;

(b) Whether the final seniority list circulated in April, 1968 is still wrong; if so, the names of the staff responsible for the wrong assignment of seniority;

(c) whether the list is in violation of the Recruiting Authority, G. M. N. W. Rly, Lahore letter No. 847—E/48 dt. 27-11-43 and G. M. Delhi letter No. 757—E/24—IV (EIB) dt. 14-6-65;

(d) whether the said list was circulated many a time; if so, the year and date of each issue and action taken on the representation in detail;

(e) whether it is a fact that confirmation is held up due to non-finalization of the list since 1954; and

(f) the action taken against the staff responsible for not preparing the list correctly, which resulted monetary loss to the sufferers ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) to (f). Information is being collected and will be laid on the Table of the Sabha.

Personnel Welfare Inspectors

6404. SHRI MOHAN SWARUP : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Personnel/Welfare Inspectors grades Rs. 150-225 and 200-300 (revised to Rs. 210-320 and 250-380) were initially selection grades;

(b) whether it is also a fact that the grade Rs. 200-300 (revised to Rs. 250-300) was declared as non-selection grade later on and the third and the last grade Rs. 260-380 (revised Rs. 335-425) which was a non-selection grade was declared as selection grade in 1959/60;

(e) if so, whether some Personnel/Welfare Inspectors are deprived of the seniority after passing two grades; and

(d) the reasons assigned thereto ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b). General orders were issued on 21-11-53 that all non-gazetted posts in grades of Rs. 200-300 (PS) and above should be treated as selection posts. Certain specific categories which involved supervision and a degree of personal responsibility in grade Rs. 150-255(PS) were also to be included in the list of selection posts with the prior approval of the Railway Board. Subsequently, the posts of Welfare Inspectors in various grades were reclassified as under with effect from 1-4-57 :

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| (i) Assistant Welfare Inspectors
(Rs. 210-320(AS)) | —Selection. |
| (ii) Welfare Inspectors
(Rs. 250-380(AS)) | —Non-selection. |
| (iii) Welfare Inspectors
(Rs. 335-425(AS)) | —Selection. |

A similar classification was adopted for posts of Personnel Inspectors in different scales of pay with effect from 1-1-1958. The cadre of Personnel Inspectors and Welfare Inspectors is combined on some Railways and separate on others.